

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS
COURT, BIDAR**

FINAL LIST OF TYPISTS-COPYIST IN BIDAR UNIT.

- Ref:- 1. Notification No. 159/2018 dated 17-12-2018
2. The Karnataka Sub-Ordinate Courts (Ministerial and other posts) (Recruitment) (Amendment) Rules 2007

In pursuance to this office notification referred at Sl. No. 1 above, on the basis of aggregate marks secured in the prescribed qualifications for the post of Typists-Copyists and qualifying test held by this office for both Kannada and English Language and Interview held on 24/02/2020 at Prl. District & Sessions Court, Bidar, the final list of candidates is published on 03/03/2020 as under;

Sl. No.	Name and address of the selected candidate	Aggregate Percentage secured	Selected to which category
Local cadre			
1	Ravichandra Patil s/o Kariyappa r/o Yankangadde Camp Sirvar tq. Sirvar Dist. Raichur.	86.18	GM (Others)
2	Shweta D/o Shrishail r/o H.No. 9-10-126 near Hanuman Mandir Rampure Colony, Bidar	83.65	GM (W)
3	Sandhya G d/o Ganesh B r/o Near ASR Road 5 th Ward Ranipeth Hospet Bellary 583201	80.78	IIA(W)
4	Jayashree d/o Shriramu r/o Khanapur, Dharmnayak Tanda tq. Chincholi Dist. Kalaburagi 585306	81.12	SC (R)
Non Local Cadre			
1	Pooja M D/o Mahadev, C/o M.G Mathpati, Near M.V. Pattana High School Ground, Guggari lane, Vidyanagar Rabakavi, Tq: Jamkhandi, Dist: Bagalkot	87.43	GM(W)

1. The selection of candidates is subject to verification of all original documents viz., SSLC Marks Card, Kannada Junior Typewriting Marks Card, English Junior Typewriting Marks Card, 371(J) Local Certificate, Caste Certificate, Police Antecedent Verification etc.,

2. If any documents are found fake/forgery/not genuine, his/her selection will be cancelled without giving any notice.

3. If any candidate is found involving in Criminal Case upon police verification, his /her selection will be cancelled without giving any notice.

4. If any candidate is found having given false information in the application or submitted fake documents or has given false information during interview his/her selection will be cancelled without giving any notice.

5. The separate waiting list of candidates is kept in sealed cover as decision taken by the Appointing Authority on the recommendation made by the Selection Committee. If any selected candidate is not reported for the duty to that selected post within the period given above then the sealed cover is opened and the waiting list candidates will be considered to that post under that category only.

6. The candidates who are in waiting list shall not have any right or claim to appoint them over the selected candidates.

Place: Bidar.

Date: 03-03-2020

(Managoli Premavathi)
Principal District & Sessions Judge,
and Appointing Authority, Bidar
Pr. District & Sessions Judge
BIDAR 6/